

OFFICE OF THE DISTRICT & SESSIONS JUDGE: LUDHIANA
ORDER

The urgent Civil work of the Subordinate Courts of this Sessions Division, shall be attended to, during the winter vacation/Holidays i.e. from 25.12.2020 to 3.1.2021 by the Judicial Magistrates, as per the following schedule: -

Sr. No.	Place	Urgent civil work to be dealt by		
1	District Headquarters, Ludhiana	Duty Magistrate of Group-A as per details given below: -		
		Sr. No.	Name of the Judicial Magistrate	Date
		1	Ms.Pavleen Singh, CJJD	25.12.2020 & 26.12.2020
		2	Sh.Satish Kumar Sharma, CJJD	27.12.2020 & 28.12.2020
		3	Sh.Parsmeet Rishi, CJJD	29.12.2020 & 30.12.2020
		4	Sh.Gagandeep Singh, CJJD	31.12.2020 & 1.1.2021
		5	Sh.Gurpreet Singh, CJJD	2.1.2021 & 3.1.2021
<ul style="list-style-type: none"> In the absence of the abovementioned Magistrates on the given date, the urgent Civil work shall be attended to by the senior most Duty Magistrate available at District Headquarters, Ludhiana as per the duty roster issued by the Chief Judicial Magistrate, Ludhiana. 				
2	Sub Division, Khanna	Sr. No.	Name of the Judicial Magistrate	Date
		1	Sh.Neeraj Goyal, CJJD	25.12.2020 to 27.12.2020
		2	Sh.Rahul Garg, ACJSD	28.12.2020 & 29.12.2020
		3	Sh.Arun Gupta, CJJD	30.12.2020 to 3.1.2021
3	Sub Division, Payal	Sr. No.	Name of the Judicial Magistrate	Date
		1	Ms.Ekta Sahota, ACJSD	25.12.2020 to 29.12.2020
		2	Ms.Harsimranjit Kaur, CJJD	30.12.2020 to 3.1.2021
4	Sub Division, Jagraon	Sr. No.	Name of the Judicial Magistrate	Date
		1	Sh.Harjinder Singh, CJJD	25.12.2020 to 28.12.2020
		2	Sh.Karanvir Singh Maju, CJJD	29.12.2020 to 31.12.2020
		3	Sh.Amrish Kumar, ACJSD	1.1.2021 to 3.1.2021
5	Sub Division, Samrala	Sr. No.	Name of the Judicial Magistrate	Date
		1	Ms.Riffi Bhatti, CJJD	25.12.2020 & 26.12.2020
		2	Ms.Pratima Arora, ACJSD	27.12.2020 & 28.12.2020
		3	Sh.Jagmilap Singh Khushdil, CJJD	29.12.2020 to 3.1.2021




In case, any Officer is unable to attend his duty work, it shall be his own responsibility to make prior and alternative arrangement with the other Officer, under intimation to this office.

Further in case absence of all the officers at Samrala, their duty work shall be attended to by the senior most Judicial Officer of Khanna available on duty at Khanna and in case the officers at Khanna happen to be on leave, then their duty work shall be attended to by the senior most Judicial officer of Samrala available on duty at Samrala. In case all the officers at Khanna and Samrala happen to be on leave, then their duty work shall be attended to by the Judicial Officer of Payal available on duty at Payal. In case all the officers at Payal happen to be on leave, then their duty work shall be attended to by the senior most Judicial Officer of Khanna available on duty at Khanna. In case all the officers at Khanna, Payal & Samrala happen to be on leave, their duty work shall be attended to by the senior most Judicial Officer of Ludhiana available on duty at Ludhiana. In case all the officers at Jagraon happen to be on leave, their duty work shall be attended to by the senior most Judicial Officer of Ludhiana available on duty at Ludhiana.

All the Civil urgent matters, so dealt with during aforesaid period of the holidays by the Duty Judges, shall be put up before the Civil Judge (Sr. Divn.), Ludhiana, or before the Addl. Civil Judge (Sr. Divn.), as the case may be as per territorial jurisdiction, for further entrustment.

December 23, 2020


(Gurbir Singh)
District & Sessions Judge,
Ludhiana.

Endst. No. ³⁹⁴⁹ /G Dated, Ludhiana the 24 December, 2020

Copy forwarded to the followings for information and necessary action: -

1. The Registrar General, Hon'ble Punjab and Haryana High Court, Chandigarh.;
2. All the Judicial Officers working in this Sessions Division;
3. The Commissioner of Police, Ludhiana;
4. The Senior Superintendent of Police, Khanna and Ludhiana (Rural);
5. The District Attorney. Ludhiana;
6. The Presidents. Bar Associations, Ludhiana, Khanna, Jagraon, Samrala and Payal;
7. The Secretaries, Bar Associations, Ludhiana, Khanna, Jagraon, Samrala and Payal.
8. Reader/DSA of this Court.


District & Sessions Judge,
Ludhiana.